

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 155
TO BE ANSWERED ON JULY 20, 2023**

FLOODING IN CITIES

**NO. 155. SHRI RAJESHBHAI CHUDASAMA:
SHRI PRADYUT BORDOLOI:
SHRI SHYAM SINGH YADAV:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of AMRUT Cities which experienced urban flooding under NDMA Act over the last three years;**
- (b) the funds allocated and disbursed for the said purpose along with the status of projects approved under AMRUT Mission for storm water drainage management in these cities;**
- (c) whether there is a proposal to declassify urban flooding as a natural disaster and classify it as a urban planning issue and if so, the details thereof;**
- (d) whether the Government has any data indicating the causes for frequent occurrence of Urban floods in various States and if so, the details thereof and if not, the reasons therefor;**
- (e) whether the Government has done any study to ascertain the economic loss caused to the citizens due to Urban floods and if so, the details thereof and if not, the reasons therefor;**
- (f) whether the Government has taken any measures or prepared a strategy to prevent Urban floods and mitigate the future losses and if so, the details thereof and if not, the reasons therefor; and**
- (g) whether the AMRUT scheme has made any progress in reducing flooding in cities along with the names of the cities in which the programme has made impact in controlling floods and the methods used in the AMRUT scheme to reduce flooding and the scope for replicating any experiments in flood control in cities and if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a): Urban development including urban planning is a State subject. City-wise, Year-wise Urban flooding data is not maintained under Atal Mission for Rejuvenation and Urban Transformation (AMRUT).

(b): Under AMRUT Mission, funds (Central Assistance) are not allocated and released sector-wise or project-wise, but to the State/ Union Territory as per the Mission guidelines. So far, under Storm Water Drainage Sector, 719 projects worth ₹1,622 crore have been completed and 93 projects worth ₹1,376 crore are under implementation across 19 States/Union Territories (UTs).

(c): No such proposal is under consideration under AMRUT Mission.

(d): Urban development including urban planning being a State subject, Ministry of Housing and Urban Affairs (MoHUA) only supplements the efforts of the States and Urban Local Bodies (ULBs) in these sectors through its various flagship programs like AMRUT. Data pertaining to the causes of frequent flooding is not maintained under AMRUT Mission.

(e): No such study has been conducted under AMRUT Mission.

(f): Management of urban flooding falls under purview of the State Governments and the Urban Local Bodies / Urban Development Authorities who are responsible for maintaining the drainage and sewerage system. However, MoHUA has issued Standard Operating Procedures (SoPs) on Urban Flooding in 2017 and published manual on Storm Water Drainage Systems, 2019 to assist the States/ Union Territories (UTs) and Urban Local Bodies (ULBs) and other stakeholders on the planning, design, operation and maintenance of Storm water drainage systems and to assist all States/ UTs to raise the level of preparedness in the event of urban flooding, and for emergency operations including rescue and restoration of services.

(g): Under AMRUT Mission, storm water drainage is an admissible component which involves construction and improvement of drains/ storm water drains in order to reduce and eliminate flooding. So far, 719 projects worth ₹1,622 crore have been completed and 93 projects worth ₹1,376 crore are under

implementation across 19 States/ UTs. Through these completed projects, 3,319 water logging points have been eliminated by laying/ construction of 1,073 km of storm water drainage network.

Besides this, Ministry also brought out Standard Operating Procedure on Urban Flooding, 2017 and published manual on Storm Water Drainage Systems, 2019 to assist the States/ UTs and ULBs and other stakeholders on the planning, design, operation and maintenance of Storm water drainage systems. The list of 75 cities where 3,319 water logging points have been eliminated through the projects completed under AMRUT is at ANNEXURE.

Under AMRUT, projects have been selected, appraised, approved and implemented by the concerned States/ UTs/ ULBs as per their local conditions/ constraints and the requirement, which may result in reduction of flooding in their area. States/ UTs have mainly taken projects for new drainage network, rehabilitation & cleaning of existing drainage networks, covering of drains to protect from dumping of garbage, installation of pumps etc. to mitigate urban flooding. AMRUT Mission encourages sharing of good practices being carried out in any AMRUT city with all other Mission cities. Further, States/ UTs/ ULBs are free to adopt any suitable technique/ method based on their local conditions/ requirements.

ANNEXURE REFERRED TO IN REPLY TO PART (g) OF UNSTARRED QUESTION NO. 155 REGARDING “FLOODING UNDER AMRUT”, DUE FOR ANSWER IN THE LOK SABHA ON 20 JULY, 2023.

List of cities where water logging points have been eliminated through the projects completed under AMRUT

S.No	State	No.	City	Water Logging Points eliminated
1	Andaman and Nicobar Islands	1	Port Blair	11
2	Arunachal Pradesh	2	Itanagar	2
3	Delhi	3	MCD	17
4	Gujarat	4	Amreli	11
		5	Anand	6
		6	Bharuch	4
		7	Bhavnagar	13
		8	Bhuj	10
		9	Deesa	13
		10	Gandhidham	9
		11	Gandhinagar	51
		12	Godhra	2
		13	Gondal	10
		14	Mahesana	3
		15	Nadiad	2
		16	Navsari	23
		17	Palanpur	3
		18	Patan	12
		19	Porbandar	2
		20	Rajkot	23
		21	Surendranagar Dudhrej	6
		22	Vadodara	5
		23	Valsad	3
		24	Vapi	6
5	Haryana	25	Ambala	25
		26	Bhiwani	15
		27	Faridabad	25
		28	Jind	20
		29	Kaithal	15
		30	Karnal	20
		31	Sirsa	15
		32	Sonipat	15
		33	Thanesar	27
		34	Yamunanagar	11
6	Himachal Pradesh	35	Shimla	244
7	Jammu and Kashmir	36	Anantnag	4

S.No	State	No.	City	Water Logging Points eliminated
		37	Jammu	71
		38	Srinagar	104
8	Karnataka	39	Badami	4
		40	Bagalkot	20
		41	Bhadravati	10
		42	Chikmagalur	7
		43	Chitradurga	5
		44	Hospet	22
		45	Mangalore	4
		46	Shimoga	31
		47	Tumkur	9
9	Kerala	48	Alappuzha	174
		49	Guruvayur	29
		50	Kannur	5
		51	Kochi	103
		52	Kollam	29
		53	Kozhikode	17
		54	Palakkad	200
		55	Thiruvananthapuram	570
		56	Thrissur	51
10	Madhya Pradesh	57	Bhopal	154
		58	Damoh	4
		59	Dewas	5
		60	Gwalior	8
		61	Mandsaur	7
		62	Ratlam	4
		63	Satna	5
11	Maharashtra	64	Mira Bhayandar	20
12	Rajasthan	65	Baran	3
		66	Churu	1
		67	Jhunjhunun	3
		68	Udaipur	6
13	Sikkim	69	Gangtok	853
14	Uttarakhand	70	Dehradun	57
		71	Hardwar	6
		72	Nainital	9
		73	Rudrapur	4
15	West Bengal	74	Halisahar	12
		75	Panihati	10
Grand Total		75		3,319